

Central Information Commission

Minutes of the Meeting of the Commission held on 08/08/2006 in the Chamber of CIC

Present:

1. Shri Wajahat Habibullah, CIC in Chair
 2. Mrs. P. Balasubramanian, IC
 3. Dr. O. P. Kejariwal, IC
 4. Prof. M. M. Ansari, IC
-
2. Joint Secretary, both Directors and Under Secretary also attended the meeting.
 3. Logo for the Commission was finalized. The Commission was of the opinion that whereas the "emblem" may be water marked on the body part, the colour of the logo may be of the colour of the letter pad. However, usability of such appearance may be confirmed from the Department of Consumer Affairs being the administrative ministry of the Emblems & Names (PREVENTION OF IMPROPER USE) Act, 1950
 4. Compliance of the orders of the Commission needs to be monitored regularly. In this respect the Chief Information Commissioner will convene a separate meeting of the registry very soon.
 5. The members of the Commission have suggested minor changes in e-group so that not all decisions appear in the mail boxes of Commissioners. This will be discussed with NIC at the earliest.
 6. The Commission was informed that there are 9 Ministries that have not yet submitted the inputs for the Annual Report. On whether autonomous bodies, undertakings should be treated as separate Public Authorities for the purpose of submitting returns, the Commission was of the opinion that it may be left on the administrative ministry, which was mandated to file the Annual Report on their behalf, to opt for submitting the report collectively or allowing them to submit it individually.

Further, members of the Commission made it clear that the information under Section 4(1)(c) and 4(1)(d) to the maximum extent possible along with Section 4(1)(b) should also be displayed on the website.
 7. It was agreed that in the Convention for 13-15th October after inaugurating the Convention, an invocation may be presented